

THE NULLIFICATION OF TRANSFERS REGULATION
(REPEALING) ACT, 1953.

No. V of 1953.

C O N T E N T S .

Preamble.

Sections.

1. Short title, extent and commencement.
2. Repeal of Hyderabad Regulation IV of 1358 F.

***THE NULLIFICATION OF TRANSFERS
REGULATION (REPEALING) ACT, 1953.**

No. V OF 1953.

*An Act to repeal the Nullification of Transfers
Regulation, 1358 Fasli.*

Whereas it is expedient to repeal the Nullification of Trans- Preamble.
fers Regulation, 1358 Fasli (No. IV of 1358 F.);

It is hereby enacted as follows :—

1. (1) This Act may be called the Nullification of Transfers Short title, extent
and commence-
ment.
Regulation (Repealing) Act, 1953.

(2) It extends to the whole of the Hyderabad State.

(3) It shall come into force at once.

2. The Nullification of Transfers Regulation, 1358 Fasli Repeal of Hyder-
abad Regulation
IV of 1358 F.
(No. IV of 1358 F.), is hereby repealed.

